

during 1992-93 and 1993-94 are given below:—

[English]

(Rs. in lakhs)

Year	Amount allocated
1992-93	3280.00
1993-94	3080.00

(b) and (c). The development of National Highways is a continuous process. The improvement works are taken up keeping in view the traffic intensity, condition of the road, soil and climatic conditions, *inter-se* priority of works and over-all availability of funds etc.

[Translation]

**Power generation by Thermal/  
Natural Gas Power Plants**

6794. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of POWER be pleased to state:

(a) the quantum of electricity being generated by each natural gas power plant at present;

(b) the per unit cost of electricity being generated by each of these plants;

(c) whether the cost of power generated by thermal power plants is comparatively less than the cost of power generated by natural gas plants; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) to (d). The information is being collected and will be laid on the Table of the House.

**Pig iron manufacturing plant in  
Andhra Pradesh**

6595. SHRI BOLLA BULLI RAMAIAH: Will the Minister of STEEL be pleased to state:

(a) whether the Union Government have approved a proposal for foreign investment in setting up a Pig Iron Manufacturing Plant in Chittur district of Andhra Pradesh;

(b) if so, details of the agreement signed; and

(c) the likely time of completion of the project?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Yes, Sir. The Union Government have approved the foreign collaboration proposal of M/s. Lanco Ferro Limited, for foreign equity participation amounting to Rs. 232.00 lakhs (10.15%) in the paid up capital of Rs. 2285.00 lakhs by Asian Finance & Investment Corporation Limited, Singapore for the setting up of a Pig Iron Plant in Chittur district of Andhra Pradesh.

(b) M/s. Lanco Ferro Limited, has signed a Subscription Agreement with Asian Finance and Investment Corporation Ltd. (AFIC), Singapore on 2nd March, 1994. As per the agreement, AFIC agrees to subscribe at a price of par for twenty three lakh and twenty thousand shares and pay in full Rupees two hundred and thirty two lakhs on the remittance date, upon receipt of the company's request.